

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: AUGUST 27, 2020

No. 1749 /Admin. (Services)/2020

Sri Sharad Kumar Chaudhary, Additional Chief Judicial Magistrate (Special Court Ayodhya Prakaran), Lucknow to be Additional Chief Judicial Magistrate, Lucknow vice Smt. Purnima Sagar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Lucknow.

No. 1750 /Admin. (Services)/2020

Smt. Purnima Sagar, Additional Chief Judicial Magistrate, Lucknow to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Lucknow.

BY ORDER OF THE COURT

Sd/-

(AJAI KUMAR SRIVASTAVA-I)
REGISTRAR GENERAL

No. 311/Admin. (Services)/2020 Dated: Allahabad : August 27, 2020

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. The District & Sessions Judge, Lucknow. (Information available on E-mail).

The officers mentioned above shall handover charge their present posts and shall proceed to take over charge of their new postings immediately.

The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

You shall informed to Hon'ble Court as and when Smt. Purnima Sagar shall join her duties after availing her maternity leave.

The Hon'ble Court has been pleased to permit Smt. Purnima Sagar to hand over/ take over charge on paper during her maternity leave.

9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Mahalekhakar (Pratham/ Dwitiya), U.P., Allahabad.
11. The Registrar (Judicial) (Budget), High Court, Allahabad.
12. The Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Joint Registrar (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
15. The Deputy Registrar (Misc.), High Court, Allahabad.
16. The Assistant Registrar (Admin.A-3), Section, High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Administrative Judge, Lucknow with the request to place this notification before His Lordship's for kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(ATUL SRIVASTAVA)
REGISTRAR (J) (SERVICES)**